

1	2	3	4	5
17	A	4	4	3
17	D	2	2	3
17	E	2	2	1
18	Kargil	8	8	8
19	3	4	4	5
19	B	4	4	-
22	1	4	6	10
23	1	4	4	5
TOTAL TANKERS PER DAY		257	263	326
TOTAL TANKERS PER YEAR		93805	95995	118990

Infrastructure facilities in the country

2940. SHRI N.K. SINGH :

DR. JANARDHAN WAGHMARE :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that more than 50 per cent of the cities in various States do not have access to either piped water supply or sewage systems; if so, the details thereof;

(b) whether the urban experts have alarmed Government on such decaying infrastructure of cities; and

(c) if so, the corrective measures Union Government proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI) : (a) to (c) As per the Census 2011, 70.63% of

urban households have tap water facility from all water supply sources. Regarding the availability of Sewerage systems, 79.7% of households have the different kind of sanitation systems like piped sewer accounting for 32.7%, septic tanks at 38.2% and other systems like flush/pour flush Latrines at 8.8% are prevalent in urban areas.

Ministry of Urban Development supplements the efforts of State Governments/Urban Local Bodies in providing adequate water supply and sewerage facilities in urban areas under schemes such as Jawaharlal Nehru National Urban Renewal Mission (JNNURM), 10% lumpsum provision for North Eastern States, North Eastern Region Urban Development Programme (NERUDP) and Urban Infrastructure Development Scheme for Satellite Towns (UIDSST).

Schemes for development of small and medium, cities

†2941. SHRI ARVIND KUMAR SINGH :

SHRI PRABHAT JHA :

SHRIMATI KUSUM RAI :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that only half of the projects sanctioned for infrastructure development of Small and Medium cities of the country under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) have been completed on time;

(b) if so, the reasons therefor along with the details thereof and whether action has been taken against or penalty has been imposed on officers/contractors responsible for delay in completion of these projects, details thereof;

(c) whether special efforts have been made by Government for rapid completion of incomplete projects; and

(d) if so, the result of the special efforts and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI) : (a) and b) Out of 806 projects sanctioned under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT)

† Original notice of the question was received in Hindi.